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SECTION 3, SUB-SECTION(i)]

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

CORRIGENDA

New Delhi, the 27th April, 2021

G.S.R. (E).- In the notification of the Government of India, Ministry of Finance (Department of Revenue) No. 24/2021-Customs (ADD), dated the 26th April, 2021, published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i), *vide* number G.S.R. 288(E), dated the 26th April, 2021, in the TABLE, namely-

- (1) in serial number 1, in columns (5) and (6), for “Russia”, read “Korea RP”;
- (2) in serial number 2, in columns (5) and (6), for “Russia”, read “Korea RP”;
- (3) in serial number 3, -
 - (i) in column (5), for “Russia”, read “Korea RP, Russia”;
 - (ii) in column (6), for “Russia”, read “Korea RP”.

[F. No.354/113/2020-TRU]

(Rajeev Ranjan)
Under Secretary to the Government of India